



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/395/ (IB)/2017  
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD  
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD  
UNDER SECTION : 433 (e) (f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	K. NEWLIN FREDERICK	Counsel for Petr.	
2.	Raman KATASEKARAN for S.R. Rajagopal	Counsel for Respondent	

**ORDER**

Counsel representing both the parties present. Heard both the sides. During the course of the argument, Counsel for Respondent (Corporate Debtor) has sought time to seek fresh instructions from his client in relation to settlement of the outstanding debt. Considering the submission of the Counsel for Respondent, time is enlarged. The matter is adjourned for arguments and appropriate orders.

Put up on 10.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)